

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00415/2018**

Jabalpur, this Thursday, the 13<sup>th</sup> day of December, 2018

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Ku. Suchita Dongarwar, D/o Late Shri Arun Kumar Dongarwar, aged about 39 years, R/o V. Jhadi, AR No. 21, residency Road, South Civil Lines, Jabalpur (M.P.) 482002. Mb. No.9300181361  
-Applicant

**(By Advocate – None)**

**V e r s u s**

1. Union of India through Controller General of Defence Ulan Patel Road, Palam, New Delhi 410010.
2. Controller Office of CDA Ridge Road, Jabalpur 482002.
3. Assistant Controller (Administration) Controller Office of CDA Ridge Road, Jabalpur 482002  
-Respondents

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

None for the applicant.

2. It is seen that on many occasions either there was no representation on the part of the applicant or the counsel for the applicant had sought for adjournment. Thus, it appears that applicant is not interested in prosecuting this case anymore.
3. Accordingly, the O.A is dismissed for want of prosecution.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

am/-